

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No. 561 of 1994

Wednesday this the 13th day of July, 1994

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR. P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

A. Rose Mary, House No.30,  
Pallithura PO,  
St.Xavier's College Via.  
Thiruvananthapuram. ... Applicant.

(By Advocate Mr. V.S.Sudheer)

Vs.

1. The Union of India, represented by the Secretary of Space, Bangalore.
2. The Director, Vikram Sarabhai Space Centre, Thiruvananthapuram.22.
3. The Administrative Officer, Recruitment Section, Vikram Sarabhai Space Centre, Thiruvananthapuram-22. ... Respondents

(By Advocate Mr. C.N.Radhakrishnan, ACGSC)

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant seeks a declaration that she is eligible to be appointed to the post of Attendant/Canteen Boy/Safaiwala under respondents. By Annexure.A7, respondents expressed their inability to consider the case of applicant as she had crossed the rubicon,-the age of 26. They state further that a person from the next generation can be considered for appointment. We had occasion to consider a similar claim in O.A.49/94 and we observed that:

"A compassionate scheme does not confer a legal right on the evictee. However, since there is a scheme for compassionate appointment, we feel that respondents should consider the request of applicant or if he is too old, of his dependent relatives in accordance with the scheme."

2. Applicant may make a request for appointment of an eligible relative. If she is so advised, she may also move a higher authority in the department.

3. With these observations, we dispose of the application. No costs.

Dated the 13th July, 1994.

*A. Venkatakrishnan*  
P.V. VENKATAKRISHNAN

ADMINISTRATIVE MEMBER

*H. Sankaran Nair*  
CHETTUR SANKARAN NAIR (J)  
VICE CHAIRMAN

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